

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)/1360/2024 in CP(IB) No.326/7/HDB/2018
NAME OF THE COMPANY	Khaitan Electricals Ltd
NAME OF THE PETITIONER(S)	Bank of India
NAME OF THE RESPONDENT(S)	Khaitan Electricals Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1360/2024

Present: None appeared for the Applicant.

Ld. Counsel Mr. Pranay Agarwal for the Respondent.

Ld. Counsel Mr. Pranay Agarwal has taken service on behalf of the Respondent. Let Counter be filed by the next date of hearing. **Matter is adjourned to 27.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)